

ORISSA HIGH COURT

FILING REPORT AS ON :09/04/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	ARBP/000030/2021	FIROZA KHATUN VS SHREE JAGANNATH PROPERTIES AND DEVELOPERS	AMIT PRASAD BOSE VS	// ()
2	BLAPL/0002950/2021	SAROJINI SAHOO VS STATE OF ODISHA	AJIT CH PANDA VS	JAGANNATHA PRASAD /284 /2020 () //
3	BLAPL/0002951/2021	AKSHYA KUMAR PADHI @ AKHAYA KUMAR PADHI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	MOTU /21 /2021 () //
4	BLAPL/0002952/2021	MUJASSIM VS STATE OF ODISHA	NALINI KANTA MOHANTY VS	DAMANJODI /89 /2020 () //
5	BLAPL/0002953/2021	DEBENDRA KAHALI @ DEBEN VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	JHARSUGUDA /520 /2019 () //
6	BLAPL/0002954/2021	NIRANJAN GOUDA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	SUNABEDA /101 /2019 () //
7	BLAPL/0002955/2021	PRABIN KUMAR DASH VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	COLLIERY /112 /2021 () //
8	BLAPL/0002956/2021	HARMOHAN DASH VS STATE OF ODISHA	SAROJ KUMAR DASH VS	LALBAG /294 /2020 () //
9	BLAPL/0002957/2021	SURESH CHAMPATY VS STATE OF ODISHA	SAROJ KUMAR DASH VS	RANPUR /95 /2016 () //
10	BLAPL/0002958/2021	RAJENDRA KHORA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BOIPARIGUDA /170 /2019 () //
11	BLAPL/0002959/2021	BASUDEV KIRSANI VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	PADWA /14 /2019 () //

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12	BLAPL/0002960/2021	HARIHAR SAHOO VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	REAMAL /84 /2019 () //
13	BLAPL/0002961/2021	RAMESWAR NIAL VS STATE OF ODISHA	DEBABRAT DASH VS	JUNAGARH /145 /2020 () //
14	BLAPL/0002962/2021	JITA MAJHI VS STATE OF ODISHA	DEBABRAT DASH VS	KEGAON /77 /2020 () //
15	BLAPL/0002963/2021	GOKULANANDA BESAN @ GOKULA BESAN VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	LEPHRIPADA /132 /2020 () //
16	BLAPL/0002964/2021	TRILOCHAN DAS @ BABULI VS STATE OF ODISHA	BIBHUDANANDA MOHAPATRA VS	DHUSURI /37 /2021 () //
17	BLAPL/0002965/2021	CHAITAN MALI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KOSAGUMUDA /154 /2015 () //
18	BLAPL/0002966/2021	K.RAMESH VS STATE OF ODISHA	SHANTI PRAKASH MOHANTY VS	TOMANDO /60 /2018 () //
19	BLAPL/0002967/2021	SOMNATH DALPATI VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	JAIPATNA /58 /2019 () //
20	BLAPL/0002968/2021	KALIA @ TANUJA MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /103 /2011 () //
21	BLAPL/0002969/2021	SANATAN SENAPATI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	RAJKANIKA /223 /2019 () //
22	BLAPL/0002970/2021	SANKARSAN BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	TELKOI /112 /2020 () //
23	BLAPL/0002971/2021	PRAKASH GOUDA @ NAYAK	TUKUNA KUMAR MISHRA	DABUGAM /36 /2021

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0002972/2021	PARSU @ PARSURAM SANTA	TUKUNA KUMAR MISHRA	UMERKOTE /120 /2021
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0002973/2021	BIKRAM YADAV	PRIYARANJAN SINGH	BARBIL /49 /2021
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0002974/2021	TARAKANTA GIRI @ LIPU	ASHOK JENA	BARANGA /67 /2014
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0002975/2021	YUDHISTIR PRADHAN	SUNIL KUMAR PANDA	BURLA /161 /2017
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0002976/2021	NIZAM KHAN @ SK. NIZAM	JYOTIRMAYA SAHOO	NAYAGARH /40 /2021
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0002977/2021	KUNU BEHERA	BIBHUTI RANJAN MOHANTY	JENAPUR /48 /2019
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0002978/2021	GHANASHYAM EKKA @ MADHU	SANJIT KUMAR DAS	BIRMITRAPUR /18 /2018
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0002979/2021	DILLIP KUMAR NAYAK @ MUNA	SANGITA MOHANTY	PATTAMUNDAI /188 /2020
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0002980/2021	SIBA PRASAD SWAIN	SANGITA MOHANTY	PATTAMUNDAI /188 /2020
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0002981/2021	SAROJ KUMAR MOHANTY @ SIPU	RANJAN KUMAR ROUT	PURI SADAR /323 /2020
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0002982/2021	TUNA PRADHAN	JITENDRA SAMANTARAY	BADAGADA /21 /2021
		VS	VS	()

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35	BLAPL/0002983/2021	STATE OF ODISHA ARJUNA NAIK @ NAHAK VS	AMITAV TRIPATHY VS	// NAYAGARH /132 /2008 0
36	CMP/0000222/2021	STATE OF ODISHA SANJAYA KUMAR BEHERA VS	SANATAN PANI VS	// // 0
37	CMP/0000223/2021	NARAYAN BEHERA MIR AJMER ALI VS	GYANESWAR SATPATHY VS	// // 0
38	CMP/0000224/2021	REGISTERAR, CIVIL JUDGE COURT,SORO,BALASORE AMULYA KUMAR PANI VS	PRATIK DASH VS	// // 0
39	CMP/0000225/2021	KALPATARU MAHALIK RAMJILAL NAIK @ MALI VS	DEBABRATA DASH VS	// // 0
40	CONTC/0002397/2021	SURESH NAIK AJIT KUMAR PANDA VS	ADV VS	// // 0
41	CONTC/0002398/2021	SATYABRATA SAHU, IAS UJJAL MAHARANA VS	ADV. VS	// // 0
42	CONTC/0002399/2021	SUBRAT DAS BHUPATI SEKHAR MISHRA VS	ADV. VS	// // 0
43	CONTC/0002400/2021	ARCHANA PATNAIK, IAS SASIREKHA PANDA VS	ADV. VS	// // 0
44	CONTC/0002401/2021	ANIL KUMAR TRIPATHY BABA AKHANDALAMANI BYABASAI SANGHA WELFARE TRUST VS	ADV. VS	// // 0
45	CONTC/0002402/2021	PREM CHAND CHOUDHARY SIMANCHAL PRADHAN VS	ADV VS	// // 0
		PREM CHAND CHOUDHARY		//

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46	CONTC/0002403/2021	KESHAB CHANDRA NAYAK VS PREM CHAND CHOUDHARY	ADV. VS	// 0 //
47	CONTC/0002404/2021	BANAMALI MOHANTY VS DEO RANJAN SINGH	ADV VS	// 0 //
48	CONTC/0002405/2021	PRATIMA MISHRA VS DEO RANJAN SINGH	ADV VS	// 0 //
49	CONTC/0002406/2021	DWIJARAJ JENA VS DEO RANJAN SINGH	ADV VS	// 0 //
50	CONTC/0002407/2021	KULAMANI PAIKARAY VS DEO RANJAN SINGH	ADV VS	// 0 //
51	CONTC/0002408/2021	SURENDRANATH SAHU VS DR. BRUNDHA D, IAS	ADV VS	// 0 //
52	CONTC/0002409/2021	SWARNAPRAVA NAIK VS JAGMOHAN MEENA, IPS	SUBHENDU KUMAR DAS VS	// 0 //
53	CONTC/0002410/2021	CHATURI NIAL VS RAJENDRA KUMAR PATTNAIK, OAS	AKSHAYA KUMAR SAHOO VS	// 0 //
54	CONTC/0002411/2021	NAROTTAM SATAPATHY VS STATE OF ODISHA	PRABODHA CH. NAYAK VS	// 0 //
55	CONTC/0002412/2021	DILLIP KUMAR PALEI VS CHITTA RANJAN MOHAPATRA	ADV VS	// 0 //
56	CONTC/0002413/2021	PRAVARANJAN PATTNAIK VS SAMARTH VARMA, IAS	PRAVAT RANJAN SUTAR VS	// 0 //
57	CONTC/0002414/2021	PRAVARANJAN PATTNAIK	PRAVAT RANJAN SUTAR	//

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		VS	VS	0
		SAMARTH VARMA,IAS		//
58	CONTC/0002415/2021	CHAKRADHAR MADGUL	ADV	//
		VS	VS	0
		BHABANI SHANKAR CHAYANI, OAS (SAG)		//
59	CONTC/0002416/2021	RAM CHANDRA BISWAL	ADV	//
		VS	VS	0
		JITENDRA PATRA, EXECUTIVE ENGINEER, CESU		//
60	CONTC/0002417/2021	SIBARAM MALLIA	ADV	//
		VS	VS	0
		PREMCHAND CHOUDHURY, IAS		//
61	CONTC/0002418/2021	SUJEET KUMAR PANDA	ADV	//
		VS	VS	0
		PRADEEP KUMAR JENA, IAS		//
62	CONTC/0002419/2021	SATYANANDA BHADRA	ADV	//
		VS	VS	0
		DR. KRISHAN KUMAR, IAS		//
63	CONTC/0002420/2021	MANOJ KUMAR PRADHAN	ADV.	//
		VS	VS	0
		SANJEEV CHOPRA,IAS		//
64	CONTC/0002421/2021	PRADIP KUMAR SAHOO	KARUNAKAR RATH	//
		VS	VS	0
		SATYABRATA SAHOO, IAS		//
65	CONTC/0002422/2021	BISWAJIT PARIDA	KARUNAKAR RATH	//
		VS	VS	0
		SATYABRATA SAHOO,IAS		//
66	CONTC/0002423/2021	RAJENDRA SAHOO	ADV.	//
		VS	VS	0
		COLLECTOR,ANGUL		//
67	CONTC/0002424/2021	KSHIRABDHI TANAYA RAY	KARUNAKAR RATH	//
		VS	VS	0
		SATYABRATA SAHU, IAS		//
68	CONTC/0002425/2021	JOGENDRA SI	ASHOK KUMAR ROUT	//
		VS	VS	0

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69	CONTC/0002426/2021	SATYABRATA SAHOO,IAS BALARAM SETHY VS	ADV. VS	// // ()
70	CRLA/0000190/2021	SECRETARY,DEPARTMENT OF HEALTH AND FAMILY WELFARE RAMA KRIPAL YADAV VS	JUGALA KISHORE PANDA VS	// / /0 ()
71	CRLA/0000191/2021	STATE OF ODISHA KALIA NAIK VS	SAPAN KUAMR PAL VS	// KHAIRA /285 /2019 ()
72	CRLMA/0000097/2021	STATE OF ODISHA VS	ADV. VS	// / /0 ()
73	CRLMA/0000098/2021	SURENDRA NATH CHOUDHURY KRUSHNA CHANDRA GOUDA VS	ADV VS	// BUGUDA /265 /2019 ()
74	CRLMC/0000762/2021	STATE OF ODISHA MANOJ @ SANJAY KUMAR PRADHAN VS	SAMARENDRA MOHANTY VS	// BALIKUDA /27 /2003 ()
75	CRLMC/0000763/2021	STATE OF ODISHA SOUMYAJIT BHARADWAJ VS	HEMANT KUMAR MUND VS	// ATHGARH /45 /2020 ()
76	CRLMC/0000764/2021	STATE OF ODISHA MADHU RANA VS	SAROJ KUMAR PADHY VS	// PUINTALA /179 /2020 ()
77	CRLMC/0000765/2021	STATE OF ODISHA MURALIDHAR PARIDA VS	JAYANTA KUMAR MAJHI VS	// BASTA /278 /2020 ()
78	CRLMC/0000766/2021	STATE OF ODISHA TULU NATH VS	JYOTIRMAYA SAHOO VS	// BOLAGARH P.S. /88 /2005 ()
79	CRLMC/0000767/2021	STATE OF ODISHA PURNA CHANDRA MISHRA VS USHARANI MISHRA	NIRANJAN LENKA VS	// / /0 () //

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80	CRLMC/0000768/2021	A.SEKHAR VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHATRAPUR /40 /2019 () //
81	CRLMC/0000769/2021	NETRANANDA @ BASANTA JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /211 /2010 () //
82	CRLMC/0000770/2021	KALIA @ PRADEEPTA BEHERA @ PRADIP @ PRADIP @ PRADEEPTA BEHERA @ BARAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SPL.TASK FORCE /7 /2019 () //
83	CRLMC/0000771/2021	A.SEKHAR VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHATRAPUR /206 /2019 () //
84	CRLMC/0000772/2021	SUNIL KUMAR TULSIAN VS STATE OF ODISHA	SMRUTI RANJAN PATI VS	SUNDARGARH TOWN /94 /2013 () //
85	CRLMC/0000773/2021	HARISH CHANDRA PANDA VS PUPUNA @ HRUSIKSH PANDA	KARUNAKAR RATH VS	BARIPADA TOWN /104 /2019 () //
86	CRLMC/0000774/2021	TRINATH BEHERA VS STATE OF ORISSA	R.N.MOHANTY VS	PIPLI /132 /1997 () //
87	CRLMC/0000775/2021	SANGRAM KESHARI PANDA VS STATE OF ODISHA	R.P.PATTNAIK VS	JEYPORE TOWN /279 /2015 () //
88	CRLMC/0000776/2021	SATYANANDA PANDA VS STATE OF ODISHA	ASIT KU. JENA VS	/ /0 () //
89	CRLMC/0000777/2021	MANDA NAIK @ DEI VS STATE OF ODISHA	AMITV TRIPATHY VS	NAYAGARH /132 /2008 () //
90	CRLMP/0000659/2021	RAJAT KUMAR BALIARSINGH VS STATE OF ODISHA	P.C.DAS VS	/ /0 () //
91	CRLMP/0000660/2021	ANANTA KUMAR DAS	MOHENDRA DALAI	/ /0

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		VS	VS	()
		STATE OF ODISHA		//
92	CRLMP/0000661/2021	PRADIP MOHANTY	LALITENDU MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
93	CRLMP/0000662/2021	TKP PROJECTS PVT. LIMITED	RAJJEET ROY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
94	CRLMP/0000663/2021	TRILOCHAN SAHOO	PARESH KUMAR MOHANTY	/ /0
		VS	VS	()
		EXECUTIVE MAGISTRATE, DHENKANAL		//
95	CRLMP/0000664/2021	MANASI ROUT	RANJIT KUMAR LENKA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
96	CRLMP/0000665/2021	RAMESH CHANDRA SWAIN	RANJIT KUMAR LENKA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
97	CRLMP/0000666/2021	KRUSHNA CHANDRA DAS @ GANDU	SANJIB KUMAR BHANJADEO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
98	CRLMP/0000667/2021	PRADEEP MOHANTY @ BABULI	RABI NARAYAN MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
99	CRLREV/0000155/2021	RABINDRANATH SAHOO	A.C.RATH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
100	CRLREV/0000156/2021	KAUSHAL YADAV @ KAUSHAL	JYOTIRMAYA SAHOO	CHATRAPUR /59 /2019
		VS	VS	()
		STATE OF ODISHA		//
101	CRLREV/0000157/2021	KANAK BEHERA	HIMANSU BHUSAN SUTAR	/ /0
		VS	VS	()
		STATE OF ODISHA		//
102	FAO/0000088/2021	G.B OF ILLA MEMORIAL PANCHAYAT SAMITIS	DEBENDU KUMAR HOETRAY	/ /
		VS	VS	()

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103	RSA/0000037/2021	STATE OF ODISHA SUNAKAR SETHI VS	SOUMENDRA PATTANAİK VS	// // 0
104	RVWPET/0000081/2021	STATE OF ODISHA ROSALYN SENAPATI VS	SUMANTA KUMAR NAYAK VS	// // 0
105	TRP(C)/0000141/2021	STATE OF ODISHA SMITA PARAMGURU VS	SUBRATA MISHRA VS	// // 0
106	WA/0000324/2021	SURYAKANTA SINGH KOUSALYA JENA VS	DILLIP KUMAR RAY VS	// // 0
107	WA/0000325/2021	STATE OF ODISHA BISHNUPRIYA DAS VS	KRUSHNA CHANDRA DASH VS	// // 0
108	WA/0000326/2021	STATE OF ODISHA ORISSA STATE CO-OPERATIVE AGRICULTURAL DEVELOPMENT BANK LTD. VS	AMANDRUMAR MISHRA VS	// // 0
109	WA/0000327/2021	DEBENDRA NATH DUTTA THE ORISSA STATE CO-OPERATIVE AGRICULTURAL DEVELOPMENT BANK LTD. VS	AMANDRUMAR MISHRA VS	// // 0
110	WA/0000328/2021	BRAJA KISHORE SAMANTA STATE OF ODISHA VS	ADDL. STANDING COUNSEL VS	// // 0
111	WA/0000329/2021	INDUBHUSAN KHANDAI THE ORISSA STATE CO-OPERATIVE AGRICULTURAL DEVELOPMENT BANK LTD. VS	AMANDRUMAR MISHRA VS	// // 0
112	WP(C)/0013546/2021	KRUPASINDHU NAYAK MADHUSUDAN BISWAL VS	OMKAR DEVDAS VS	// // 0
113	WP(C)/0013547/2021	STATE OF ODISHA MITRA PAUL@ MOHAPATRA VS	SANJIB KUMAR BHANJADEO VS	// // 0
		STATE OF ODISHA		//

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114	WP(C)/0013548/2021	MUNA PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
115	WP(C)/0013549/2021	BIJRA MAHAKALI WOMEN SELF HELP GROU VS GOVT. OF ODISHA	SUMANTA KUMAR NAYAK VS	// 0 //
116	WP(C)/0013550/2021	UDHAB BANGOLA VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
117	WP(C)/0013551/2021	SRIKANTA KUMAR SWAIN VS STATE OF ODISHA	SUMANTA KUMAR NAYAK VS	// 0 //
118	WP(C)/0013552/2021	RADHAKANTA BANDUKI VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	// 0 //
119	WP(C)/0013553/2021	BIKASH CHANDRA PEREI VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
120	WP(C)/0013554/2021	JHANAMANI SOREN VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
121	WP(C)/0013555/2021	PRASANT KUMAR BEHURA VS STATE OF ODISHA	SUMANTA KUMAR NAYAK VS	// 0 //
122	WP(C)/0013556/2021	BIDULATA BEHERA VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	// 0 //
123	WP(C)/0013557/2021	SANJEEV KUMAR BEHERA VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
124	WP(C)/0013558/2021	PRANAB KUMAR SING VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
125	WP(C)/0013559/2021	BISWANATH PANIGRAHI	BIGYAN KUMAR SHARMA	//

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		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0013560/2021	SHAKUNTALA KISAN	AMITABH PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
127	WP(C)/0013561/2021	ABHISEKH BEHERA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
128	WP(C)/0013562/2021	BIJAY KUMAR MAHANTA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0013563/2021	MAKRU BADRA	AMITABH PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
130	WP(C)/0013564/2021	SATYA SANKAR SAHOO	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
131	WP(C)/0013565/2021	TUSARAKANTA KALO	AMITABH PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
132	WP(C)/0013566/2021	DEEPAK KUMAR MOHANTY	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0013567/2021	JHARANA SAMAL	SANTOSH KUMAR MAHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
134	WP(C)/0013568/2021	SATYA PRAKASH DAS	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
135	WP(C)/0013569/2021	AB IMAGING AND PRINTS PVT. LTD.	ANURAG PATI	//
		VS	VS	0
		STATE OF ODISHA		//
136	WP(C)/0013570/2021	MALATI HEMBRAM	RANJIT SAMAL	//
		VS	VS	0

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137	WP(C)/0013571/2021	STATE OF ODISHA JAGANNATH PATRO VS	SIDHARTH PRASAD DAS VS	// // 0
138	WP(C)/0013572/2021	STATE OF ODISHA STATE OF ODISHA VS	ADDL. GOVT. ADVOCATE VS	// // 0
139	WP(C)/0013573/2021	JUGAL KISHORE DASH ASHOK KUMAR BEHERA VS	RANJIT SAMAL VS	// // 0
140	WP(C)/0013574/2021	STATE OF ODISHA SURESH CHANDRA SARANGI VS	SANJIT KUMAR DAS VS	// // 0
141	WP(C)/0013575/2021	STATE OF ODISHA STATE OF ODISHA VS	ADDL. GOVT. ADVOCATE VS	// // 0
142	WP(C)/0013576/2021	JITENDU DASH STATE OF ODISHA VS	ADDL. GOVT. ADVOCATE VS	// // 0
143	WP(C)/0013577/2021	URMILA DAS PRADEEP 4T OWNERS ASSOCIATION VS	SUBASH CHANDRA DAS VS	// // 0
144	WP(C)/0013578/2021	SUSANTA KUMAR SAMAL PRATAP CHANDRA ROUT VS	ADITYA KUMAR MOHAPATRA VS	// // 0
145	WP(C)/0013579/2021	UTKAL UNIVERSITY TAPASWINI BESEN VS	DURGA PRASAD PATTANAIK VS	// // 0
146	WP(C)/0013580/2021	STATE OF ODISHA SK. RABBANI VS	DHANANJAYA NAYAK VS	// // 0
147	WP(C)/0013581/2021	STATE OF ODISHA MARY SUKESINI KERKETTA VS	DURGA PRASAD PATTANAIK VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :09/04/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	WP(C)/0013582/2021	ARPIYA KUMAR MOHAPATRA VS STATE OF ODISHA	NIROD KUMAR SAHU VS	// 0 //
149	WP(C)/0013583/2021	ANUPAMA KUJUR VS STATE OF ODISHA	DURGA PRASAD PATTANAİK VS	// 0 //
150	WP(C)/0013584/2021	MANJU LATA MALLICK VS STATE OF ODISHA	DURGA PRASAD PATTANAİK VS	// 0 //
151	WP(C)/0013585/2021	SURUCHI PARIDA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
152	WP(C)/0013586/2021	TAPAS KUMAR BEHERA VS S.D.O.(ELECTRICAL), TPCODL	FALGUNI RAJGURU MOHAPATRA VS	// 0 //
153	WP(C)/0013587/2021	DIBAKAR PANDA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	// 0 //
154	WP(C)/0013588/2021	NRUSINGHA CHARAN ROUT VS BAISHNAB BEHERA	SANKARSAN SAHOO VS	// 0 //
155	WP(C)/0013589/2021	SABITA PATI VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
156	WP(C)/0013590/2021	DHARMU MAJHI VS STATE OF ODISHA	S.K.SAHOO VS	// 0 //
157	WP(C)/0013591/2021	G.NALINI REDDY VS THE REGISTRAR, OAT, CUTTACK	ASIT KU. JENA VS	// 0 //
158	WP(C)/0013592/2021	SURESH CHANDRA MAHANTA VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
159	WP(C)/0013593/2021	NARAYAN CHANDRA SAMAL	TUSHAR KANTA NAYAK	//

ORISSA HIGH COURT

FILING REPORT AS ON :09/04/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		ADDL. COMMNR. C AND S OFFICE, BALASORE		//
160	WP(C)/0013594/2021	VISWANATH MODI	DIPTI RANJAN BHOKTA	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0013595/2021	MAYADHAR PATI	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0013596/2021	NARASINGHA ROUT	NIRMAL RANJAN ROURAY	//
		VS	VS	0
		UNION OF INDIA		//
163	WP(C)/0013597/2021	RABINDRA KUMAR TRIPATHY	LAXMI KANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0013598/2021	CH.SUNIL KUMAR PATRO	RAKESH SAHU	//
		VS	VS	0
		AO CUM CHIEF MANAGER, BANK OF BARODA, BERHAMPUR MAIN BRANCH		//
165	WP(C)/0013599/2021	PRAFULLA KUMAR DAS	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0013600/2021	GITANJALI SATAPATHY	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0013601/2021	DEBENDRA KUMAR PANIGRAHI	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0013602/2021	STATE OF ODISHA	SENIOR STANDING COUNSEL(S AND ME)	//
		VS	VS	0
		BIJAYA KUMAR DAS		//
169	WP(C)/0013603/2021	STATE OF ODISHA	SENIOR STANDING COUNSEL, (S AND ME)	//
		VS	VS	0
		PRADEEPTA KUMAR SAHOO		//
170	WP(C)/0013604/2021	STATE OF ODISHA	SENIOR STANDING COUNSEL(S AND ME)	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :09/04/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0013605/2021	RAMA KRISHNA MISHRA STATE OF ODISHA VS	SENIOR STANDING COUNSEL, (S AND ME) VS	// // 0
172	WP(C)/0013606/2021	AJAYA KUMA PANDA PANDABA CHARAN MOHAPATRA VS	ARABINDA TRIPATHY VS	// // 0
173	WP(C)/0013607/2021	STATE OF ODISHA BIKRAM BEHERA VS	RAVI SHANKAR SAMAL VS	// // 0
174	WP(C)/0013608/2021	STATE OF ODISHA PRASANT KUMAR SWAIN VS	LAXMIDHAR DASH VS	// // 0
175	WP(C)/0013609/2021	STATE OF ODISHA DR. SOUMYA NAYAK VS	BIBHUTI BHUSAN CHOUDHURY VS	// // 0
176	WP(C)/0013610/2021	STATE OF ODISHA NIRUPAMA MISHRA VS	KISHORE CHANDRA SATAPATHY VS	// // 0
177	WP(C)/0013611/2021	STATE OF ODISHA PURNIMA SARKAR VS	MANORANJAN MISHRA VS	// // 0
178	WP(C)/0013612/2021	PRINCIPAL SECY. WATER RESOURCES, ODISHA NIRULATA DEI VS	KISHORE CHANDRA SATAPATHY VS	// // 0
179	WP(C)/0013613/2021	STATE OF ODISHA SAROJ KUMAR JENA VS	SRINIVAS MOHANTY VS	// // 0
180	WP(C)/0013614/2021	STATE OF ODISHA BABAJI CHARAN SUTAR VS	PRADEEP KUMAR ROUT VS	// // 0
181	WP(C)/0013615/2021	STATE OF ODISHA GOURANGA MALLIK VS	PRADEEP KUMAR ROUT VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0013616/2021	AMRESH MALIK VS STATE OF ODISHA	PRADEEP KUMAR ROUT VS	// 0 //
183	WP(C)/0013617/2021	NARESH CHANDRA NAYAK VS STATE OF ODISHA	NIRMAL CHANDRA DAS VS	// 0 //
184	WP(C)/0013618/2021	SARAT CHANDRA ROUT VS STATE OF ODISHA	PRADEEP KUMAR ROUT VS	// 0 //
185	WP(C)/0013619/2021	ALEKHA MALLIK VS STATE OF ODISHA	PRADEEP KUMAR ROUT VS	// 0 //
186	WP(C)/0013620/2021	PRASANTA NAIK VS STATE OF ODISHA	PRADEEP KUMAR ROUT VS	// 0 //
187	WP(C)/0013621/2021	BRUNDABAN NAYAK VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	// 0 //
188	WP(C)/0013622/2021	KHWAJA ABDUL WAHAB VS STATE OF ODISHA	PRADEEP KUMAR ROUT VS	// 0 //
189	WP(C)/0013623/2021	DIPAK KUMAR BEHERA VS SASMITA BEHERA@ MICKY	RAJIB LOCHAN PATTNAIK VS	// 0 //
190	WP(C)/0013624/2021	NURSINGHA CHARAN DUTTA VS STATE OF ODISHA	PRADEEP KUMAR ROUT VS	// 0 //
191	WP(C)/0013625/2021	BANSILAL SAHU VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
192	WP(C)/0013626/2021	AKHAYA KUMAR SAHOO VS STATE OF ODISHA	PRADEEP KUMAR ROUT VS	// 0 //
193	WP(C)/0013627/2021	SWARNALATA DAS	PRANAB RANJAN CHHATOI	//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
194	WP(C)/0013628/2021	STATE OF ODISHA VEDAM GEORGE BAKTHAN	SIDHARTHA MISRA 1	//
		VS	VS	0
195	WP(C)/0013629/2021	REGIONAL DIRECTOR, RBI KAILASH CHANDRA PRADHAN	KSHIROD KUMAR ROUT	//
		VS	VS	0
196	WP(C)/0013630/2021	UNION OF INDIA HARAGOVINDA DAS	BAMADEV BARAL	//
		VS	VS	0
197	WP(C)/0013631/2021	THE MEMBER, BOARD OF REVENUE, CUTTACK HARAGOVINDA DAS	BAMADEV BARAL	//
		VS	VS	0
198	WP(C)/0013632/2021	THE MEMBER, BOARD OF REVENUE, CUTTACK LAXMAN KUMAR SAHOO	K.K.SWAIN	//
		VS	VS	0
199	WP(C)/0013633/2021	STATE OF ODISHA JHAGADESWAR SANSKRIT VIDYALAYA, KHULDI	KULDESWAR SATPATHY	//
		VS	VS	0
200	WP(C)/0013634/2021	STATE OF ODISHA SUBHENDU MOHANTY	SARADA P SARANGI	//
		VS	VS	0
201	WP(C)/0013635/2021	STATE OF ODISHA MALATILATA MOHANTY	SUBHENDU KUMAR DAS	//
		VS	VS	0
202	WP(C)/0013636/2021	STATE OF ODISHA BACHAN SINGH	SUBHADUTTA ROUSTRAY	//
		VS	VS	0
203	WP(C)/0013637/2021	EXECUTIVE DIRECTOR, PERSONNEL, L.I.C. OF INDIA SUBHENDU MOHANTY	SARADA P SARANGI	//
		VS	VS	0
204	WP(C)/0013638/2021	STATE OF ODISHA NILU CHARAN SWAIN	SUBHADUTTA ROUSTRAY	//
		VS	VS	0

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0013639/2021	STATE OF ODISHA SMC, PROJECT PRIMARY SCHOOL, BEBORTA	PRASANTA KUMAR PANDA	//
		VS	VS	0
206	WP(C)/0013640/2021	STATE OF ODISHA ALL INDIA GOVT. ITI PART TIME GUEST INSTRUCTOR	RUCHARAN SINGH	//
		VS	VS	0
207	WP(C)/0013641/2021	STATE OF ODISHA SMC, PRIMARY SCHOOL, SAHASPUR	PRASANTA KUMAR PANDA	//
		VS	VS	0
208	WP(C)/0013642/2021	STATE OF ODISHA BABU KUMAR DALAI	SUBHADUTTA ROUTRAY	//
		VS	VS	0
209	WP(C)/0013643/2021	STATE OF ODISHA SIBUN KUMAR DUTTA	GYANENDRA CHANDRA SWAIN	//
		VS	VS	0
210	WP(C)/0013644/2021	STATE OF ODISHA SABITA DEVI	GYANENDRA CHANDRA SWAIN	//
		VS	VS	0
211	WP(C)/0013645/2021	STATE OF ODISHA ACHYUT KUMAR RATH	GYANENDRA CHANDRA SWAIN	//
		VS	VS	0
212	WP(C)/0013646/2021	STATE OF ODISHA BIRAJA PRASAD SAMAL	GYANENDRA CHANDRA SWAIN	//
		VS	VS	0
213	WP(C)/0013647/2021	STATE OF ODISHA BINOD CHANDRA PANIGRAHY	GYANENDRA CHANDRA SWAIN	//
		VS	VS	0
214	WP(C)/0013648/2021	STATE OF ODISHA PASCAL KIRO	RAJJEET ROY	//
		VS	VS	0
215	WP(C)/0013649/2021	STATE OF ODISHA SUBASH CHANDRA SAHOO	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0013650/2021	ANANGA MOHAN NAYAK VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
217	WP(C)/0013651/2021	SUCHARITA DAS VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
218	WP(C)/0013652/2021	NIRANJAN PANDA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
219	WP(C)/0013653/2021	NARAYAN SAHOO VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
220	WP(C)/0013654/2021	SANDIP KUMAR ROUT VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
221	WP(C)/0013655/2021	JAGABANDHU SENDH VS STATE OF ODISHA	ASHAYA KUMAR PANDEY VS	// 0 //
222	WP(C)/0013656/2021	DILIP KUMAR PARIJA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
223	WP(C)/0013657/2021	RIDA INFRA PVT. LTD. COMPANY VS COMMISSIONER BMC	DEEPALI MOHAPATRA VS	// 0 //
224	WP(C)/0013658/2021	M/S. SUBURBAN INDUSTRIES PVT. LTD. VS JOINT LABOUR COMMNR., BBSR	SANJAY KUMAR MISHRA VS	// 0 //
225	WP(C)/0013659/2021	KABITA MOHARANA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
226	WP(C)/0013660/2021	RAMESH CHANDRA DAS VS THE COLLECTOR, MALKANGIRI	BIDYALOK MOHAPATRA VS	// 0 //
227	WP(C)/0013661/2021	DR. KRISHNA CHANDRA RAJ	KRISHNA CHANDRA SAHU	//

ORISSA HIGH COURT

FILING REPORT AS ON :09/04/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0013662/2021	SUSANT KUMAR TRIPATHY	TAPAN KUMAR KAMILA	//
		VS	VS	0
		CEO, TPCODL		//
229	WP(C)/0013663/2021	RASHMITA MOHANTA	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0013664/2021	MADHUSMITA BISWAL	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0013665/2021	RAJKISHORE MALIK	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0013666/2021	STATE OF ODISHA	ADDL. GOVT. ADVOCATE	//
		VS	VS	0
		DUSASAN NAYAK		//
233	WP(C)/0013667/2021	SATYABRATA BEHERA	AKSHAYA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0013668/2021	TAPAS RANJAN DHAL	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0013669/2021	SUNIL JANA	SAROJ KUMAR PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0013670/2021	MINATI JENA	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0013671/2021	DEBA PRASAD KHATUA	SAMEER KUMAR DAS	//
		VS	VS	0
		CHSE, ODISHA		//
238	WP(C)/0013672/2021	SAURAVMAYA ACHARYA	SAMEER KUMAR DAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0013673/2021	STATE OF ODISHA RADHASHYAM PANDA VS	SAMEER KUMAR DAS VS	// // 0
240	WP(C)/0013674/2021	STATE OF ODISHA JYOTSHNA RANI JENA VS	AMIYA KUMAR BEURA VS	// // 0
241	WP(C)/0013675/2021	REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK ASMITA DASH VS	SUBHANKAR ROUT VS	// // 0
242	WP(C)/0013676/2021	STATE OF ODISHA ARUN KUMAR SINGHANIA VS	SUBHANKAR ROUT VS	// // 0
243	WP(C)/0013677/2021	STATE OF ODISHA NATABAR SAHOO VS	AMIYA KUMAR MOHANTY (A) VS	// // 0
244	WP(C)/0013678/2021	UNION OF INDIA ANNAPURNA SAHOO VS	BINAYA KUMAR MOHANTY VS	// // 0
245	WP(C)/0013679/2021	STATE OF ODISHA DIPTI RANJAN SAHOO VS	GOPAL SINHA VS	// // 0
246	WP(C)/0013680/2021	STATE OF ODISHA DILLIPA KESHARI KAR VS	AMIYA KUMAR MOHANTY (A) VS	// // 0
247	WP(C)/0013681/2021	STATE OF ODISHA AMARJEET @ AMARJIT SINGH VS	SARAT KUMAR BEHERA VS	// // 0
248	WP(C)/0013682/2021	STATE SARBESWAR PRUSTY VS	SABYASACHI MISHRA VS	// // 0
249	WP(C)/0013683/2021	STATE OF ODISHA KHAGESWAR DAS VS	SABYASACHI MISHRA VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0013684/2021	KALINGA KUMAR DASH VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
251	WP(C)/0013685/2021	BABAJI CHARAN BEHERA VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
252	WP(C)/0013686/2021	NIRANJAN BEHERA VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
253	WP(C)/0013687/2021	BIJAY KUMAR KHANDUAL VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
254	WP(C)/0013688/2021	GHANASHYAM NAYAK VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
255	WP(C)/0013689/2021	DAMODAR PATI VS NEW INDIA ASSURANCE COMPANY LTD.	SANTOSH KUMAR DASH VS	// 0 //
256	WP(C)/0013690/2021	RAGHUNATH SATAPATHY VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
257	WP(C)/0013691/2021	PANCHANAN PARIDA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
258	WP(C)/0013692/2021	MINATI KUMARI MAJHI VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
259	WP(C)/0013693/2021	MURALI SAHU VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
260	WP(C)/0013694/2021	SANTOSH KUMAR PRADHAN VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
261	WP(C)/0013695/2021	ABHAYA BEHERA	KAUSHIK SWAIN	//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0013696/2021	DEBASIS SAHOO	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0013697/2021	NAKUL KUMAR NANDA	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0013698/2021	BANAMBAR PALAI	PRAVAT RANJAN SUTAR	//
		VS	VS	0
		THE COMMNR., CONSOLIDATION, ODISHA		//
265	WP(C)/0013699/2021	SANTOSH KUMAR RANA	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0013700/2021	SOUMYARANJAN PRADHAN	SIDHARTH PRASAD DAS	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0013701/2021	THE ASST. MANAGER, TPCODL	JAJATI KESHARI KHUNTIA	//
		VS	VS	0
		EE CUM DY. ELECTRICAL INSPECTOR, CUTTACK		//
268	WP(C)/0013702/2021	AYASH KANTA NAIK	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0013703/2021	RAMESH KUMAR PRUSTY	RAJIB RATH	//
		VS	VS	0
		KARTIKESHWAR LENKA		//
270	WP(C)/0013704/2021	NARAYAN SAHU	KOUSIK ANANDA GURU	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0013705/2021	RAMESH KUMAR PRUSTI	RAJIB RATH	//
		VS	VS	0
		KARTIKESHWAR LENKA		//
272	WP(C)/0013706/2021	NISAKARA BEHERA	JYOTI RANJAN KHUNTIA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0013707/2021	STATE OF ODISHA BASANTI BISWAL VS	JYOTIRMAY GUPTA VS	// // 0
274	WP(C)/0013708/2021	STATE OF ODISHA MANOJ KUMAR MISHRA VS	JYOTI RANJAN KHUNTIA VS	// // 0
275	WP(C)/0013709/2021	STATE OF ODISHA USHA BASANTA KUMARI SENAPATY VS	JYOTI RANJAN KHUNTIA VS	// // 0
276	WP(C)/0013710/2021	STATE OF ODISHA BHAGABAN CHARAN SENAPATI VS	JYOTIRMAY GUPTA VS	// // 0
277	WP(C)/0013711/2021	STATE OF ODISHA PABITRA MOHAN BEHERA VS	DURGESH NARAYAN RATH VS	// // 0
278	WP(C)/0013712/2021	STATE OF ORISSA SK. SULTAN VS	MAMATA MISHRA VS	// // 0
279	WP(C)/0013713/2021	STATE OF ODISHA SIBASISHYA SAHU VS	DURGESH NARAYAN RATH VS	// // 0
280	WP(C)/0013714/2021	STATE OF ORISSA PRADEEP KUMAR GARTIA VS	DURGESH NARAYAN RATH VS	// // 0
281	WP(C)/0013715/2021	STATE OF ORISSA SUMANTA KUMAR MOHAPATRA VS	SAMVIT MOHANTY VS	// // 0
282	WP(C)/0013716/2021	STATE OF ODISHA SAINI BADAIAK VS	DURGESH NARAYAN RATH VS	// // 0
283	WP(C)/0013717/2021	STATE OF ORISSA PRASANTA KUMAR ACHARYA VS ENFORCEMENT DIRECTORATE	S.MAHARANA VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :09/04/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0013718/2021	MAA KIRAN DEVI AGRO FOOD PVT. LTD. VS BANK OF BARODA, KEONJHAR BRANCH	TUNA SAHU VS	// 0 //
285	WP(C)/0013719/2021	BIPIN BIHARI DASH VS THE DEPUTY DIRECTOR	TAPAS KUMAR ACHARYA VS	// 0 //
286	WP(C)/0013720/2021	JAGANNATH PANIGRAHI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
287	WP(C)/0013721/2021	BALARAM SWAIN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
288	WP(C)/0013722/2021	SANDHYA RANI MISHRA VS R.T.O., PURI	K.C.DASH VS	// 0 //
289	WP(C)/0013723/2021	JOGENDRA PRADHAN VS REVENUE DIVISIONAL COMMNR.(S.D), SAMBALPUR	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
290	WP(C)/0013724/2021	RASMITA SAHU VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// 0 //
291	WP(C)/0013725/2021	DHIRENDRA KUMAR DAS VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	// 0 //
292	WP(C)/0013726/2021	NIRANJAN SAHOO VS THE SUB DIVISIONAL OFFICER, WESCO	PURNA CHANDRA DAS VS	// 0 //
293	WP(C)/0013727/2021	M/S. SATSANG WOOD HOUSE VS R.T.O., CUTTACK	ASHOK KUMAR ROUT VS	// 0 //
294	WP(C)/0013728/2021	PARTHABI PADHIARY VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //
295	WP(C)/0013729/2021	NAROTTAM CHAUDHURY	DURGESH NARAYAN RATH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0013730/2021	SHREEKANTA NAYAK	PRATYUSHA NAIDU	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0013731/2021	GUNANIDHI BEHERA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0013732/2021	SAHADEB SARKAR	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0013733/2021	ASHUTOSH PRASAD MOHANTY	A.K.BOSE	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0013734/2021	KSHIROD KUMAR PALAI	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0013735/2021	PRABHAKAR BEHERA	PRADEEPTA KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0013736/2021	SURESH CHANDRA BAL	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0013737/2021	SATYABAN SAHU	PRADEEPTA KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0013738/2021	PADMANAV PRADHAN	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0013739/2021	SUKANTI SAHOO	SEVATI SOREN	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0013740/2021	SANATANA SATAPATHY	MIHIR SAHOO	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0013741/2021	STATE OF ODISHA GANESWAR BEHERA VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
308	WP(C)/0013742/2021	STATE OF ODISHA ASHOK KUMAR SAHOO VS	SUVENDU KU. RAY VS	// // 0
309	WP(C)/0013743/2021	STATE OF ODISHA SIMACHAL PANDA VS	PRASANTA KUMAR MOHANTY VS	// // 0
310	WP(C)/0013744/2021	STATE OF ODISHA DAMODAR ROUSTRAY VS	SUVENDU KUMAR RAY VS	// // 0
311	WP(C)/0013745/2021	STATE OF ODISHA M/S ASHUTOSH CONSTRCTION VS	PRABODHA CHANDRA NAYAK VS	// // 0
312	WP(C)/0013746/2021	STATE OF ODISHA DEBENDRA BARIK VS	SUBAS CHANDRA DAS VS	// // 0
313	WP(C)/0013747/2021	STATE OF ODISHA SUCHISMITA BARAD VS	DR. JITENDRA KUMAR LENKA VS	// // 0
314	WP(C)/0013748/2021	STATE OF ODISHA GOPABANDHU MISHRA VS	SAMARENDRA PATTANAIAK VS	// // 0
315	WP(C)/0013749/2021	STATE OF ODISHA NITYANANDA PANI VS	PRADEEP KUMAR ROUT VS	// // 0
316	WP(C)/0013750/2021	STATE OF ODISHA TUNILATA PATRA VS	ANURAG PATI VS	// // 0
317	WP(C)/0013751/2021	STATE OF ODISHA UMAKANTA PANIGRAHI VS STATE OF ODISHA	SMRUTI RANJAN PATI VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0013752/2021	ABHAYA PRASAD MOHAPATRA VS STATE OF ODISHA	PRAMOD KUMAR KUANR VS	// 0 //
319	WP(C)/0013753/2021	SURYA NARAYANA CHOWDARY VS DM CUM COLLECTOR, KALAHANDI	BISHNU PRASAD PRADHAN VS	// 0 //
320	WP(C)/0013754/2021	NARENDRA KUMAR GUPTA VS STATE OF ODISHA	PRANOY MOHANTY VS	// 0 //
321	WP(C)/0013755/2021	SANYASI BARIK VS STATE OF ODISHA	PAMI RATH VS	// 0 //
322	WP(C)/0013756/2021	KISHOR CHANDRA PANDA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
323	WP(C)/0013757/2021	HARIHAR MOHAPATRA VS EO, NARASINGHA ACHARI MATH ENDOWMENTS	H.N.MOHAPATRA VS	// 0 //
324	WP(C)/0013758/2021	BILASINI PALEI VS SUB COLLECTOR, KHORDHA	H.N.MOHAPATRA VS	// 0 //
325	WP(C)/0013759/2021	DAYANIDHI JAL VS THE SUB COLLECTOR, DHARAMGARH	DEBABRAT DASH VS	// 0 //
326	WP(C)/0013760/2021	PRAVASINI SAMAL VS STATE OF ODISHA	LAXMAN BHOI VS	// 0 //
327	WP(C)/0013761/2021	SUDHIR RANJAN NAYAK VS MANORAMA MAHARANA	SANTOSH KUMAR NANDA VS	// 0 //
328	WP(C)/0013762/2021	JASOBANTA NARAYAN DHAL VS STATE OF ODISHA	PRADEEP KUMAR ROUT VS	// 0 //
329	WP(C)/0013763/2021	KANHU CHARAN JENA	LALITENDU BHUYAN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0013764/2021	MANMATHA BISWAL	PRADEEP KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0013765/2021	KALANDI JENA	PRADEEP KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0013766/2021	SANATAN SETHY	PRADEEP KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0013767/2021	RAMESH KUMAR NANDA	PRADEEP KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0013768/2021	NARAYAN CHANDRA BARIK	PRADEEP KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0013769/2021	PRAFULLA KUMAR SAHU	PRADEEP KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0013770/2021	MAKAR ROUT	PRADEEP KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0013771/2021	SANJAY KUMAR MAHANTA	RABI NARAYAN PANDA	//
		VS	VS	0
		STATE OF ORISSA		//
338	WP(C)/0013772/2021	ATAL KUMAR JENA @ ATALABIHARI JENA	PRADEEP KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0013773/2021	BHIMSEN SETHY	PRADEEP KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0013774/2021	RABINARAYAN PADHI	PRADEEP KUMAR ROUT	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	WP(C)/0013775/2021	STATE OF ODISHA BANSIDHAR JATI VS	PRADEEP KUMAR ROUT VS	// // ()
342	WP(C)/0013776/2021	STATE OF ODISHA KAILASH CH. MALLIK VS	PRADEEP KUMAR ROUT VS	// // ()
343	WP(C)/0013777/2021	STATE OF ODISHA NARENDRA SAHOO VS	PRADEEP KUMAR ROUT VS	// // ()
344	WP(C)/0013778/2021	STATE OF ODISHA RAJKISHORE ROUL VS	PRADEEP KUMAR ROUT VS	// // ()
345	WP(C)/0013779/2021	STATE OF ODISHA NARENDRA SAHOO VS	PRADEEP KUMAR ROUT VS	// // ()
346	WP(C)/0013780/2021	STATE OF ODISHA DUSASAN BEHERA VS	PRADEEP KUMAR ROUT VS	// // ()
347	WPCRL/0000051/2021	STATE OF ODISHA PAPINA SAHOO VS DEPUTY SUPERINTENDANT OF POLICE	SUBRATA MISHRA VS	// // // /0
348	WPCRL/0000052/2021	PANKAJ KUMAR AGARWAL VS SUPERINTENDENT OF POLIE	PRABHAT KUMAR DASH VS	// // // /0
349	ABLAPL/0004701/2021	MANGAL KUMAR NAIK VS	PRANAYANEE DAS MOHAPATRA VS	BADAMBADI /59 /2021 ()
350	ABLAPL/0004702/2021	STATE OF ODISHA RAMESH KUMAR NAIK VS	PRANAYANEE DAS MOHAPATRA VS	// // // /0
351	ABLAPL/0004703/2021	STATE OF ODISHA SUNIL KUMAR ROUL VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	// // // /0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	ABLAPL/0004704/2021	AMARENDRA NAYAK VS STATE OF ODISHA	BIJAYA KUMAR BEHRA VS	BARAMBA /19 /2021 () //
353	ABLAPL/0004705/2021	RAMESH KUMAR@CHANDRA MISHRA VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	SATYABADI /105 /2021 () //
354	ABLAPL/0004706/2021	RAJA @ PRADYUMNA BARIK VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	GONDIA /107 /2019 () //
355	ABLAPL/0004707/2021	DEEPAK KUMAR SETHI VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	KHAMAR /43 /2021 () //
356	ABLAPL/0004708/2021	BIRAKISHORE DAS VS STATE OF ODISHA	LALITENDU BHUYAN VS	ANANDAPUR /61 /2021 () //
357	ABLAPL/0004709/2021	RINA GUIN VS STATE OF ODISHA	SANTOSH KUMAR DWIBEDY VS	SORO /139 /2021 () //
358	ABLAPL/0004710/2021	BIJAYA KUMAR SWAIN VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	MANGALPUR /181 /2021 () //
359	ABLAPL/0004711/2021	SUTIKIRTI SAMANTARAY VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	AIR FIELD P.S. /109 /2021 () //
360	ABLAPL/0004712/2021	LATA MALIK VS STATE OF ODISHA	SAROJ KUMAR DASH VS	BHUBAN /90 /2020 () //
361	ABLAPL/0004713/2021	MALATI MANJARI SAHOO VS STATE OF ODISHA	BISWARANJAN DALAI VS	MAHANGA /73 /2021 () //
362	ABLAPL/0004714/2021	KALANDI DAS VS STATE OF ODISHA	BISWARANJAN DALAI VS	GOBINDAPUR /35 /2021 () //
363	ABLAPL/0004715/2021	BIRA SINGH @ BHAIRAB BANARA	PRADEEP KUMAR PANDA	NIHALPRASAD /42 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
364	ABLAPL/0004716/2021	STATE OF ODISHA PRAKASH CHANDRA DAS	N.BISWAL	// CHOUDWAR /144 /2021
		VS	VS	()
365	ABLAPL/0004717/2021	STATE OF ODISHA SUBASH CHANDRA DAS	N.BISWAL	// CHOUDWAR /144 /2021
		VS	VS	()
366	ABLAPL/0004718/2021	STATE OF ODISHA ASWINI BISWAL	SARADA PRASAD DASH	// RENGALI (SAMBALPUR) /25 /2021
		VS	VS	()
367	ABLAPL/0004719/2021	STATE OF ODISHA BELA BEHERA	SARADA PRASAD DASH	// ASTARANGA /48 /2021
		VS	VS	()
368	ABLAPL/0004720/2021	STATE OF ODISHA AMIYA KUMAR SWAIN	SATYA RANJAN MULIA	// SALIPUR /69 /2021
		VS	VS	()
369	ABLAPL/0004721/2021	STATE OF ODISHA SUNIL KUMAR PATRA	MANAS CHAND	// GHASIPURA /80 /2021
		VS	VS	()
370	ABLAPL/0004722/2021	STATE OF ODISHA DHRUBA CHARAN SWAIN	BHARAT JALLI	// PURI TOWN /92 /2021
		VS	VS	()
371	ABLAPL/0004723/2021	STATE OF ODISHA MAMTA MODI	RAMESH AGARWAL	// MAHILA P.S. BUXIBAZAR /31 /2021
		VS	VS	()
372	ABLAPL/0004724/2021	STATE OF ODISHA BIJAY KUMAR JAJODIA	RAMESH AGARWAL	// MAHILA P.S. BUXIBAZAR /31 /2021
		VS	VS	()
373	ABLAPL/0004725/2021	STATE OF ODISHA BRAJABANDHU NAYAK	KISHORE KU MISHRA	// JANKIA P.S. /88 /2020
		VS	VS	()
374	ABLAPL/0004726/2021	STATE OF ODISHA ASHOK KUMAR YADAV	SIDHARTHA DAS	// JODA /43 /2021
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	ABLAPL/0004727/2021	STATE OF ODISHA SARU KHAN @ SHAHARUKH KHAN VS	PRANAYA KU DASH VS	// LEPHRIPADA /33 /2021 ()
376	ABLAPL/0004728/2021	STATE OF ODISHA SUSANTA ROUT @ RAJU VS	SATYABRATA SENAPTI VS	// SIMULIA /7 /2021 ()
377	ABLAPL/0004729/2021	STATE OF ODISHA RAJENDRA PRASAD DAS VS	SARADA PRASAD DASH VS	// KHANDAGIRI P.S. /176 /2021 ()
378	ABLAPL/0004730/2021	STATE OF ODISHA MANOJ KUMAR AGRAWALLA VS	TANMAY MISHRA VS	// GONDIA /92 /2021 ()
379	ABLAPL/0004731/2021	STATE OF ODISHA MANJIT @ MAJIT DHARUA VS	JAGABANDHU SAHU VS	// PAIKMAL /59 /2021 ()
380	ABLAPL/0004732/2021	STATE OF ODISHA TIMA @ BISMITA THATOI VS	PANCHANAN PANIGRAHI VS	// BHUBAN /280 /2020 ()
381	ABLAPL/0004733/2021	STATE OF ODISHA TITAN @ PRUTHWIRAJ DASH VS	AMLAN SHAKTI PAUL VS	// KHURDA P.S. /88 /2021 ()
382	ABLAPL/0004734/2021	STATE OF ODISHA BIDYDHAR BHOI VS	TAPOBANTA BARIK VS	// MELCHHAMUNDA /43 /2021 ()
383	ABLAPL/0004735/2021	STATE OF ODISHA LIKU @ MRINMOY DAS VS	SARADA PRASAD DASH VS	// KHANDAGIRI P.S. /176 /2021 ()
384	ABLAPL/0004736/2021	STATE OF ODISHA BALIA @ BALARAM SAHOO VS	PANCHANAN PANIGRAHI VS	// KANKADAHAD /65 /2020 ()
385	ABLAPL/0004737/2021	STATE OF ODISHA GOURI SHANKAR AGARWAL VS STATE OF ODISHA	S.D.DAS VS	// PURIGHAT /69 /2021 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	ABLAPL/0004738/2021	JAYA @ RATIKANTA DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	REMUNA /59 /2021 () //
387	ABLAPL/0004739/2021	ARUNA KUAMR LAKHANI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHANTAPADA /41 /2021 () //
388	ABLAPL/0004740/2021	SUDHANSU SEKHAR SWAIN VS STATE OF ODISHA	BHARAT JALLI VS	PURI TOWN /92 /2021 () //
389	ABLAPL/0004741/2021	ARVINDA ROY @ ARBIND SINGH VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BHASMA /70 /2021 () //
390	ABLAPL/0004742/2021	RUPESH PUJHARI VS STATE OF ODISHA	DEBABRAT DASH VS	KOKSARA /197 /2020 () //
391	ABLAPL/0004743/2021	NARAYAN CHANDRA DAS VS STATE OF ODISHA	BIBHUDANANDA MOHAPATRA VS	BHANDARIPOKHARI /106 /2021 () //
392	ABLAPL/0004744/2021	BABULA NAIK VS STATE OF ODISHA	BIJAY SWAIN VS	PARJANG /153 /2019 () //
393	ABLAPL/0004745/2021	PRAMOD KUMAR DALABEHERA VS STATE OF ODISHA	BIBHUDANANDA MOHAPATRA VS	BHANJANAGAR /94 /2020 () //
394	ABLAPL/0004746/2021	SUSANTA KUMAR MOHANTY VS STATE OF ODISHA	PANNAG BHUSAN MOHAPATRA VS	/ /0 () //
395	ABLAPL/0004747/2021	GAGAN @ GAURANGA CHARAN SWAIN VS STATE OF ODISHA	PRAKASH KUMAR BEURA VS	ATHGARH /61 /2021 () //
396	ABLAPL/0004748/2021	RANJIT PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KOTOAGARH /31 /2021 () //
397	ABLAPL/0004749/2021	MUNA PRADHAN @ AKSHYA PRADHAN @ ABHIRAM KUMAR PRADHAN	ABHIRAM KUMAR PRADHAN	TARASINGI /57 /2021

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0004750/2021	BIDYDHAR BHOI	TAPOBANTA BARIK	MELCHHAMUNDA /44 /2021
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0004751/2021	RAMESH @ RAMESH CHANDRA TRIPATHY	BIBUDHENDRA KUMAR RATH	BANKI /54 /2021
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0004752/2021	UTTAM @ UTTAM CHARAN BARIK	ANUGRAHA NARAYAN SAMANTARAY	PARADEEP LOCK /94 /2021
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0004753/2021	PRABHAT PARIDA	DEEPAK KU SAHOO	NIKIRAI /70 /2021
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0004754/2021	SK.SAKAWAT ALLI@SAKAWAT	PRASANTA KUMAR NANDA	AIR FIELD P.S. /107 /2021
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0004755/2021	SK.SAKAWAT ALLI @ SAFAWAT	PRASANTA KUMAR NANDA	AIR FIELD P.S. /108 /2021
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0004756/2021	SAROJ KUMAR DALAI	JYOTIRMAYA SAHOO	GOPALPUR /60 /2021
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0004757/2021	DAMODAR DAS	AMULYA RATNA PANDA	REMUNA /55 /2021
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0004758/2021	GURUPADA BADEI	DEEPAK KU SAHOO	MARINE PS AT JAMBO /46 /2021
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0004759/2021	NISHIKANTA PADHI	AMULYA RATNA PANDA	KHAIRA /65 /2021
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0004760/2021	ARUN KUMAR MOHAPATRA	GHANASHYAM DASH	BALICHANDRAPUR /95 /2021
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	ABLAPL/0004761/2021	STATE OF ODISHA SUNIL MIRDHA VS	ANUGRAHA NARAYAN SAMANTARAY VS	// PARADEEP /71 /2021 ()
410	ABLAPL/0004762/2021	STATE OF ODISHA NIRANJAN POTHAL VS	DEEPAK KU SAHOO VS	// NIKIRAI /69 /2021 ()
411	ABLAPL/0004763/2021	STATE OF ODISHA MADHU NAIK VS	TUKUNA KUMAR MISHRA VS	// KUNDRA /30 /2021 ()
412	ABLAPL/0004764/2021	STATE OF ODISHA RAJU KUMAR YADAV VS	RASHMIKANTA MAHALIK VS	// JODA /45 /2021 ()
413	ABLAPL/0004765/2021	STATE OF ODISHA CHITTARANJAN @ LUTEI SWAIN VS	PRADEEP KU. PARIDA VS	// TOMANDO /73 /2021 ()
414	ABLAPL/0004766/2021	STATE OF ODISHA KESHABA SAHU VS	SHANTI PRAKASH MOHANTY VS	// JHARBANDH /37 /2021 ()
415	ABLAPL/0004767/2021	STATE OF ODISHA SRITANUS MISHRA @ SRITANU MISHRA VS	CHHABI BEHERA VS	// CHANDRASEKHARPUR /157 /2021 ()
416	ABLAPL/0004768/2021	STATE OF ODISHA NAKUL BEHERA VS	JYOTIRMAYA SAHOO VS	// BANAPUR P.S. /80 /2021 ()
417	ABLAPL/0004769/2021	STATE OF ODISHA BIJAY KUMAR NAYAK VS	SMRUTI RANJAN PATI VS	// CHANDIPOSH PS /10 /2021 ()
418	ABLAPL/0004770/2021	STATE OF ODISHA BUDUPU MOHAN RAO VS	PRASANTA KUAMR PANDA VS	// JARADA /175 /2020 ()
419	ABLAPL/0004771/2021	STATE OF ODISHA ASHUTOSH DAS VS STATE OF ODISHA	SARADA PRASAD DASH VS	// KHANDAGIRI P.S. /176 /2021 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	ABLAPL/0004772/2021	MD. ISLU @ ABDUL ISLAM VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	DHANUPALI /26 /2021 () //
421	ABLAPL/0004773/2021	MD. KADIM VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	AINTHAPALI /612 /2020 () //
422	ABLAPL/0004774/2021	DHELA @ ARJUN SWAIN VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	SAMBALPUR TOWN /87 /2012 () //
423	ABLAPL/0004775/2021	SAMEER SAGAR VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	AINTHAPALI /271 /2020 () //
424	ABLAPL/0004776/2021	BABAJI MAHURI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BHOGRAI /248 /2020 () //
425	ABLAPL/0004777/2021	RANJAN KUMAR YADAV VS STATE OF ODISHA	RASHMIKANTA MAHALIK VS	JODA /45 /2021 () //
426	ABLAPL/0004778/2021	NARAYAN SETHI VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	KONARK /85 /2019 () //
427	ABLAPL/0004779/2021	BAURI BANDHU PARIDA VS STATE OF ODISHA	DEBENDRA NARAYAN PATTANAIK VS	TANGI (KHURDA) /110 /2021 () //
428	ABLAPL/0004780/2021	SANJITA SAHANI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALASORE SADAR /166 /2018 () //
429	ABLAPL/0004781/2021	RAMA DAS VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /113 /2021 () //
430	ABLAPL/0004782/2021	BABAJI BEHERA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	NILGIRI /93 /2021 () //
431	ABLAPL/0004783/2021	KUNTHIA @ HARISHCH PRADHAN @ HARISHCH PRADHAN	KUNTHIA @ HARISHCH PRADHAN	BASTA /102 /2021

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FILING REPORT AS ON :09/04/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
432	ABLAPL/0004784/2021	ANANTA HARIJAN	SURYAKANTA DWIBEDI	NABARANGAPUR TOWN /295 /2019
		VS	VS	()
		STATE OF ODISHA		//
433	ABLAPL/0004785/2021	RABINDRA PANDA @ RABINDRA KUMAR PANDA	BALARAM NAYAK	DHARMASALA /97 /2014
		VS	VS	()
		STATE OF ODISHA		//
434	ABLAPL/0004786/2021	RABINDRA NATH ROUT	BASANTA KUMAR DAS	// /0
		VS	VS	()
		STATE OF ODISHA		//
435	ABLAPL/0004787/2021	KANHA@ BISWAJIT BHOI	MANOJ KBIHARI DAS	BIRIDI PS /54 /2021
		VS	VS	()
		STATE OF ODISHA		//
436	ABLAPL/0004788/2021	KALAYANI SAHOO @ SARALA	MANOJ KUMAR PATI	MAHILA P.S. BUXIBAZAR /27 /2021
		VS	VS	()
		STATE OF ODISHA		//
437	ABLAPL/0004789/2021	UDAYA CHANDRA BHATRA	SURYAKANTA DWIBEDI	NABARANGAPUR TOWN /123 /2020
		VS	VS	()
		STATE OF ODISHA		//
438	ABLAPL/0004790/2021	KIRANBALA PRUSTY @ KIRANBALA SAHOO	MANOJ KUMAR PATI	MAHILA P.S. BUXIBAZAR /27 /2021
		VS	VS	()
		STATE OF ODISHA		//
439	ABLAPL/0004791/2021	VENKAT NAVEEN PATNAIK @ LUCKY RAO	R.N.MOHANTY	BOLANGIR TOWN /456 /2020
		VS	VS	()
		STATE OF ODISHA		//
440	ABLAPL/0004792/2021	RINUBALA SAHOO @ RINA	MANOJ KUMAR PATI	MAHILA P.S. BUXIBAZAR /27 /2021
		VS	VS	()
		STATE OF ODISHA		//
441	ABLAPL/0004793/2021	KULAMANI DAS	SAROJ RANJAN SUBUDHI	JAGATPUR /139 /2021
		VS	VS	()
		STATE OF ODISHA		//
442	ABLAPL/0004794/2021	SURAMA SARANGI	SUCHISMITA SARANGI	JAJPUR SADAR /78 /2021
		VS	VS	()

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FILING REPORT AS ON :09/04/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
443	ABLAPL/0004795/2021	STATE OF ODISHA AMAR RANJAN DAS VS	SAROJ RANJAN SUBUDHI VS	// JAGATPUR /437 /2020 ()
444	ABLAPL/0004796/2021	STATE OF ODISHA AJIT SAHU VS	SURYAKANTA DWIBEDI VS	// KANTAMAL /38 /2021 ()
445	ABLAPL/0004797/2021	STATE OF ODISHA MD. JUHI VS	RASHMIKANTA MAHALIK VS	// JODA /45 /2021 ()
446	ABLAPL/0004798/2021	STATE OF ODISHA JITU KHORA VS	SMRUTI RANJAN MOHAPATRA VS	// JEYPORE TOWN /61 /2021 ()
447	ABLAPL/0004799/2021	STATE OF ODISHA AMAR RANJAN DAS VS	SAROJ RANJAN SUBUDHI VS	// JAGATPUR /139 /2021 ()
448	ABLAPL/0004800/2021	STATE OF ODISHA AKSHAYA KUMAR PANDA VS	RANJAN MOHANTY VS	// ATHGARH /43 /2021 ()
449	ABLAPL/0004801/2021	STATE OF ODISHA TOFANJIT SWAIN VS	SAPAN KUMAR LENKA VS	// TIRTOL /421 /2020 ()
450	ABLAPL/0004802/2021	STATE OF ODISHA SUKUTA NAYAK @ RABINDRA KU. NAYAK VS	SAPAN KUMAR LENKA VS	// TIRTOL /421 /2020 ()
451	ABLAPL/0004803/2021	STATE OF ODISHA RAJ KISHORE YADAV VS	BRAJA MOHAN SARANGI VS	// SUNDARGARH TOWN /104 /2021 ()
452	ABLAPL/0004804/2021	STATE OF ODISHA SUSANTA GURU VS	B.K.SAHOO VS	// NAYAGARH SADAR /152 /2020 ()
453	ABLAPL/0004805/2021	STATE OF ODISHA SANATAN NAYAK VS STATE OF ODISHA	B.K.SAHOO VS	// NAYAGARH /57 /2021 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
454	ABLAPL/0004806/2021	PHIROJ KHAN @ GEDU VS STATE OF ODISHA	ASIT KU JENA VS	JATNI P.S. /129 /2021 () //
455	ABLAPL/0004807/2021	JANKI @ HARAPRIYA DEI MOHANTY VS STATE OF ODISHA	ADITYA KUMAR MOHAPATRA VS	PURI SADAR /88 /2021 () //
456	ABLAPL/0004808/2021	ANSUDDIN KHAN VS STATE OF ODISHA	ASIT KU. JENA VS	JATNI P.S. /129 /2021 () //
457	ABLAPL/0004809/2021	GURU PRASAD DALEI VS STATE OF ODISHA	ASIT KUMAR JENA VS	BHOGRAI /151 /2020 () //
458	ABLAPL/0004810/2021	AKSHAYA KUMAR PRADHAN VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	PHULBANI TOWN /42 /2021 () //
459	ABLAPL/0004811/2021	AMARENDRA SUNDARAY @ AMARENDRA KUMAR SUNDARAYAN VS STATE OF ODISHA	AMAR SUNDARAYAN VS	RAJGANGPUR /83 /2021 () //
460	ABLAPL/0004812/2021	PRATAP BARIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	/ /0 () //
461	ABLAPL/0004813/2021	BISWA PRAKASH MOHANTY VS STATE OF ODISHA	RAJLAXMI DASH VS	/ /0 () //
462	ABLAPL/0004814/2021	JAGDISH PRASAD SAHOO VS STATE OF ODISHA	RAJALAXMI BISWAL VS	TALCHER TOWN /136 /2021 () //
463	ABLAPL/0004815/2021	SANDIP PATRA @ PINTU VS STATE OF ODISHA	NEPOLEON SAHANI VS	/ /0 () //
464	ABLAPL/0004816/2021	BRUNDABAN PARIDA @ PRATAP PARIDA VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /2 /2020 () //
465	ABLAPL/0004817/2021	SAILABALA SAHOO	RAJALAXMI BISWAL	TALCHER TOWN /136 /2021

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
466	ABLAPL/0004818/2021	BABU @ HOSEN SAHA	PRAFULLA CHANDRA DAS	TIRTOL /58 /2020
		VS	VS	()
		STATE OF ODISHA		//
467	ABLAPL/0004819/2021	RANJAN KUMAR SAHOO @ SAHOO	SANTOSH CHANDRA ATABUDHI	//0
		VS	VS	()
		STATE OF ODISHA		//
468	ABLAPL/0004820/2021	BIKASH @ CHINMYA PANDA	PRADEEP KUMAR PARIDA	PIPLI /20 /2021
		VS	VS	()
		STATE OF ODISHA		//
469	WPC(OA)/0001392/2017	BIRAJA PRASAD ACHARYA	M/S RAMAKANTA DAS, P. PALLAUR, M. MOHANTY	//
		VS	VS	()
		STATE OF ODISHA		//
470	WPC(OAC)/0001173/2019	SAROJ KUMAR TARAI	M/S MADAN SUNDAR BEHERA, B. BEHERA	//
		VS	VS	()
		STATE OF ODISHA		//
471	WPC(OAC)/0001232/2017	PURNACHANDRA SAHU	M/S SANJIB MOHANTY, B. BISWAL	//
		VS	VS	()
		STATE OF ODISHA		//
472	WPC(OAC)/0001233/2017	BHASKAR SAHU	M/S SANJIB MOHANTY, B. BISWAL	//
		VS	VS	()
		STATE OF ODISHA		//
473	WPC(OAC)/0001234/2017	SRINIBAS SAHU	M/S SANJIB MOHANTY, B. BISWAL	//
		VS	VS	()
		STATE OF ODISHA		//
474	WPC(OAC)/0001235/2017	NILAMANI SAHU	M/S SANJIB MOHANTY, B. BISWAL	//
		VS	VS	()
		STATE OF ODISHA		//
475	WPC(OAC)/0001236/2017	MURALI SETHI	M/S SANJIB MOHANTY, B. BISWAL	//
		VS	VS	()
		STATE OF ODISHA		//
476	WPC(OAC)/0001237/2017	GHANTARA SAHU	M/S SANJIB MOHANTY, B. BISWAL	//
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
477	WPC(OAC)/0001238/2017	STATE OF ODISHA PRAHALADA DANDAPAT VS	M/S SANJIB MOHANTY, B. BISWAL VS	// // ()
478	WPC(OAC)/0001414/2013	STATE OF ODISHA PRAVAT KUMAR BAHALIA VS	M/S PRASANA KUMAR NAYAK VS	// // ()
479	WPC(OAS)/0000004/2019	STATE OF ODISHA SARAT CHANDRA DASH VS	M/S PRAMOD KUMAR DASH, M.K. DASH, N. PATTANAYAK VS	// // ()
480	WPC(OAS)/0000008/2019	STATE OF ODISHA BHAGATRAM GAHIR VS STATE OF ODISHA	M/S PRAMOD KUMAR DASH VS	// // () //

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MISC CASES FILED on :09/04/2021

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	96/2021 RVWPET/81/2021	ROSALYN SENAPATI-MP	SUMANTA KUMAR NAYAK
2	145/2021 WPC(OAC)/1838/2008	GATISWAR BEHERA-MP	M/S. JAYANT KUMAR RATH (SR. ADV.), D.N.RATH, S.
3	146/2021 WPC(OAC)/643/2019	NILAMANI SAHOO-MP	M/S.TUSAR KUMAR MISHRA
4	157/2021 TRP(C)/141/2021	SMITA PARAMGURU-MP	SUBRATA MISHRA
5	177/2021 FAO/176/2019	LINGARAJ NAYAK-MP	M/S.SIDHARTHA MISHRA(1)
6	211/2021 CMP/1660/2017	GIRIJA BHUSAN RATH-MP	M/S.BIDHAYAK PATTNAIK
7	212/2021 CMP/225/2021	RAMJILAL NAIK @ MALI-MP	DEBABRATA DASH
8	214/2021 CRLREV/155/2021	RABINDRANATH SAHOO-MP	A.C.RATH
9	215/2021 CRLREV/155/2021	RABINDRANATH SAHOO-MP	A.C.RATH
10	216/2021 CRLREV/155/2021	RABINDRANATH SAHOO-MP	A.C.RATH
11	217/2021 CRLREV/155/2021	RABINDRANATH SAHOO-MP	A.C.RATH
12	218/2021 CRLREV/11/2021	DEBASIS @ TAPAS KHUNTIA-MP	PITAMBAR JENA
13	220/2021 CONTC/1254/2021	KAMAL KUMAR AGRAWAL-MP	MR.SIDHESWAR MALLIK
14	221/2021 CONTC/2411/2021	NAROTTAM SATAPATHY-MP	PRABODHA CH. NAYAK
15	223/2021 CONTC/101/2020	MINARVA SWAIN-MP	K.K.SWAIN
16	244/2021 RSA/37/2021	SUNAKAR SETHI-MP	SOUMENDRA PATTANAIAK
17	365/2021 BLAPL/8332/2016	DIPAK KUMAR MOHANTY-MP	M/S.JAGANATH PATNAIK
18	366/2021 BLAPL/2911/2017	DIPAK KU.MOHANTY-MP	M/S.BIPLAB MOHANTY
19	367/2021 BLAPL/134/2017	ABANI KANTA MISHRA-MP	M/S.JAGANATH PATNAIK
20	368/2021 BLAPL/1064/2021	SANDEEP MOHANTY-MP	AVIRAM PATRA
21	369/2021 BLAPL/1444/2020	RAJU MUDULI-MP	SUCHIT KUMAR NAYAK
22	371/2021 CRLA/237/2020	MINA SAHOO-MP	PRASANNA KU PARHI
23	372/2021 CRLA/190/2021	RAMA KRIPAL YADAV-MP	JUGALA KISHORE PANDA
24	373/2021 CRLA/190/2021	RAMA KRIPAL YADAV-MP	JUGALA KISHORE PANDA
25	374/2021 CRLA/218/2017	DHANPHUL MAJHI-MP	M/S.NIRANJAN PANDA
26	391/2021	NEW INDIA ASSURANCE CO. LTD.-MP	PRASANTA KUMAR MISHRA (1)

27	MACA/318/2020 392/2021	NATIONAL INSURANCE CO. LTD.-MP	MRINALINI PADHI
28	MACA/523/2020 538/2021	KUNAL PARIDA-MP	ACHYUTANANDA PATTANAIK
29	ABLAPL/3476/2021 604/2021	MADHU RANA-MP	SAROJ KUMAR PADHY
30	CRLMC/764/2021 605/2021	SATYABRATA JENA-MP	MOHENDRA KUMAR MOHAPATRO
31	CRLMC/625/2021 606/2021	MURALIDHAR PARIDA-MP	JAYANTA KUMAR MAJHI
32	CRLMC/765/2021 607/2021	PURNA CHANDRA MISHRA-MP	NIRANJAN LENKA
33	CRLMC/767/2021 608/2021	NETRANANDA @ BASANTA JENA-MP	JYOTIRMAYA SAHOO
34	CRLMC/769/2021 609/2021	A.SEKHAR-MP	JYOTIRMAYA SAHOO
35	CRLMC/771/2021 610/2021	SUNIL KUMAR TULSIAN-MP	SMRUTI RANJAN PATI
36	CRLMC/772/2021 611/2021	SANGRAM KESHARI PANDA-MP	R.P.PATNAIK
37	CRLMC/775/2021 612/2021	SATYANANDA PANDA-MP	ASIT KU. JENA
38	CRLMC/776/2021 613/2021	SATYANANDA PANDA-MP	ASIT KU. JENA
39	CRLMC/776/2021 614/2021	JYOTI PRASAD RANSINGH @ JYOTI RANJAN RANSINGH-MP	PATTANAIK
40	CRLMC/95/2021 615/2021	JYOTI PRASAD RANSINGH @ JYOTI RANJAN RANSINGH-MP	PATTANAIK
41	CRLMC/95/2021 840/2021	BISHNUPRIYA DAS-MP	KRUSHNA CHANDRA DASH
42	WA/325/2021 841/2021	THE ORISSA STATE CO-OPERATIVE AGRICULTURAL AND RURAL DEVELOPMENT BANK LTD.-MP	
43	WA/327/2021 842/2021	ORISSA STATE CO-OPERATIVE AGRICULTURAL AND RURAL DEVELOPMENT BANK LTD.-MP	
44	WA/326/2021 843/2021	STATE OF ODISHA-MP	ADDL. STANDING COUNSEL
45	WA/328/2021 844/2021	STATE OF ODISHA-MP	ADDL. STANDING COUNSEL
46	WA/328/2021 845/2021	THE ORISSA STATE CO-OPERATIVE AGRICULTURAL AND RURAL DEVELOPMENT BANK LTD.-MP	
47	WA/329/2021 846/2021	STATE OF ODISHA-MP	ADDL. STANDING COUNSEL
48	WA/328/2021 5974/2021	MITRA PAUL@ MOHAPATRA-MP	SANJIB KUMAR BHANJADEO
49	WP(C)/13547/2021 5975/2021	BIDULATA BEHERA-MP	LAXMIDHAR MAHAPATRA
50	WP(C)/13556/2021 5976/2021	BISWANATH PANIGRAHI-MP	BIGYAN KUMAR SHARMA
51	WP(C)/13559/2021 5977/2021	JHARANA SAMAL-MP	SANTOSH KUMAR MAHANTY
52	WP(C)/13567/2021 5978/2021	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
53	WP(C)/13572/2021 5979/2021	SURESH CHANDRA SARANGI-MP	SANJIT KUMAR DAS
54	WP(C)/13574/2021 5980/2021	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
55	WP(C)/13575/2021 5981/2021	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
56	WP(C)/13576/2021 5982/2021	ARPIYA KUMAR MOHAPATRA-MP	NIROD KUMAR SAHU
57	WP(C)/13582/2021 5983/2021	TAPAS KUMAR BEHERA-MP	FALGUNI RAJGURU MOHAPATRA
	WP(C)/13586/2021		

58	5984/2021 WP(C)/13587/2021	DIBAKAR PANDA-MP	SOUMYA RANJAN DAS
59	5985/2021 WP(C)/13592/2021	SURESH CHANDRA MAHANTA-MP	PITAMBAR PANDA
60	5986/2021 WP(C)/13595/2021	MAYADHAR PATI-MP	TUSHAR KANTA NAYAK
61	5987/2021 WP(C)/13596/2021	NARASINGHA ROUT-MP	NIRMAL RANJAN ROURTRAY
62	5988/2021 WP(C)/13598/2021	CH.SUNIL KUMAR PATRO-MP	RAKESH SAHU
63	5989/2021 WP(C)/13602/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
64	5990/2021 WP(C)/13602/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
65	5991/2021 WP(C)/13603/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL, (S AND ME)
66	5992/2021 WP(C)/13604/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
67	5993/2021 WP(C)/8379/2021	MUNA SAHOO-MP	SANGRAM MISHRA
68	5994/2021 WP(C)/13605/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL, (S AND ME)
69	5995/2021 WP(C)/13608/2021	PRASANT KUMAR SWAIN-MP	LAXMIDHAR DASH
70	5996/2021 WP(C)/13613/2021	SAROJ KUMAR JENA-MP	SRINIVAS MOHANTY
71	5997/2021 WP(C)/13628/2021	VEDAM GEORGE BAKTHAN-MP	SIDHARTHA MISRA 1
72	5998/2021 WP(C)/13629/2021	KAILASH CHANDRA PRADHAN-MP	KSHIROD KUMAR ROUT
73	5999/2021 WP(C)/13633/2021	JHAGADESWAR SANSKRIT VIDYALAYA, KHULUDA-MP	GYANESWAR SATPATHY
74	6000/2021 WP(C)/22429/2017	JAYASHREE PRADHAN-MP	M/S.S.DAS
75	6001/2021 WP(C)/27223/2020	PRIYANKA PRIYADARSHINI-MP	S.D.ROUTRAY
76	6002/2021 WP(C)/11603/2020	MADAN NAIK-MP	S.D.ROUTRAY
77	6003/2021 WP(C)/7418/2019	DR.RAMACHANDRA BARIK-MP	M/S.ALOK KUMAR MOHAPATRA
78	6004/2021 WP(C)/34392/2020	BASANTA KUMAR SAHOO-MP	B.M.BHUYAN
79	6005/2021 WP(C)/34384/2020	JATINDRA KUMAR BISWAL-MP	B.M.BHUYAN
80	6006/2021 WP(C)/34388/2020	PANDABA SAHOO-MP	B.M.BHUYAN
81	6007/2021 WP(C)/33196/2020	JHARI BARIK-MP	BHUBAN MOHAN BHUYAN
82	6008/2021 WP(C)/33198/2020	MEENAKSHI SAMAL-MP	BHUBAN MOHAN BHUYAN
83	6009/2021 WP(C)/33199/2020	RASANANDA DALAI-MP	BHUBAN MOHAN BHUYAN
84	6010/2021 WP(C)/32846/2020	SOMANATH MOHANTY-MP	BHUBAN MOHAN BHUYAN
85	6011/2021 WP(C)/32845/2020	PRADYUMNA JENA-MP	BHUBAN MOHAN BHUYAN
86	6012/2021 WP(C)/33200/2020	KABITA SWAIN-MP	BHUBAN MOHAN BHUYAN
87	6013/2021 WP(C)/13640/2021	ALL INDIA GOVT. ITI PART TIME GUEST INSTRUCTORS ASSOCIATION	ABSOJIB KUMAR ROURTRAY
88	6014/2021 WP(C)/33197/2020	BIJAYA KU.SAHOO-MP	BHUBAN MOHAN BHUYAN
89	6015/2021	KAILASH CH. NAYAK-MP	SUBASH CHANDRA ACHARYA

90	WP(C)/11735/2021 6016/2021	RIDA INFRA PVT. LTD. COMPANY-MP	DEEPALI MOHAPATRA
91	WP(C)/13657/2021 6017/2021	M/S. SUBURBAN INDUSTRIES PVT. LTD.-MP	SANJAY KUMAR MISHRA
92	WP(C)/13658/2021 6018/2021	KABITA MOHARANA-MP	KRISHNA CHANDRA SAHU
93	WP(C)/13659/2021 6019/2021	SUSANT KUMAR TRIPATHY-MP	TAPAN KUMAR KAMILA
94	WP(C)/13662/2021 6020/2021	RASHMITA MOHANTA-MP	KRISHNA CHANDRA SAHU
95	WP(C)/13663/2021 6021/2021	MADHUSMITA BISWAL-MP	KRISHNA CHANDRA SAHU
96	WP(C)/13664/2021 6022/2021	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
97	WP(C)/13666/2021 6023/2021	RADHASHYAM PANDA-MP	SAMEER KUMAR DAS
98	WP(C)/13673/2021 6024/2021	BARSHARANI MOHALIK-MP	BISWAJIT NAYAK
99	WP(C)/10888/2021 6025/2021	ABHIRUP DEY-MP	BISWAJIT NAYAK
100	WP(C)/3477/2021 6026/2021	BISHRAM PRASAD SAHOO-MP	BISWAJIT NAYAK
101	WP(C)/28117/2020 6027/2021	ANNAPURNA SAHOO-MP	BINAYA KUMAR MOHANTY
102	WP(C)/13678/2021 6030/2021	ASHOK KU.MOHANTY-MP	M/S.NITISH KU.MISHRA
103	WP(C)/12964/2014 6031/2021	KANCHANBALA JENA-MP	SURYA KANTA DWIBEDI
104	WP(C)/13482/2021 6032/2021	AMARJEET @ AMARJIT SINGH-MP	SARAT KUMAR BEHERA
105	WP(C)/13681/2021 6033/2021	RAGHUNATH MURMU-MP	PRAFULLA KUMAR RATH
106	WP(C)/35120/2020 6035/2021	DAMODAR PATI-MP	SANTOSH KUMAR DASH
107	WP(C)/13689/2021 6036/2021	THE ASST. MANAGER, TPCODL-MP	JAJATI KESHARI KHUNTIA
108	WP(C)/13701/2021 6037/2021	SOUMYARANJAN PRADHAN-MP	SIDHARTH PRASAD DAS
109	WP(C)/13700/2021 6038/2021	AYASH KANTA NAIK-MP	PRAFULLA KUMAR RATH
110	WP(C)/13702/2021 6039/2021	NARAYAN SAHU-MP	KOUSIK ANANDA GURU
111	WP(C)/13704/2021 6040/2021	SMITA RANI PRUSTY-MP	M/S.K.K.SWAIN
112	WP(C)/3032/2019 6041/2021	SUMANTA KUMAR MOHAPATRA-MP	SAMVIT MOHANTY
113	WP(C)/13715/2021 6042/2021	PRASANTA KUMAR ACHARYA-MP	S.MAHARANA
114	WP(C)/13717/2021 6043/2021	MAA KIRAN DEVI AGRO FOOD PVT. LTD.-MP	TUNA SAHU
115	WP(C)/13718/2021 6044/2021	BIPIN BIHARI DASH-MP	TAPAS KUMAR ACHARYA
116	WP(C)/13719/2021 6045/2021	RASMITA SAHU-MP	BISHNU PRASAD PRADHAN
117	WP(C)/13724/2021 6046/2021	NIRANJAN SAHOO-MP	PURNA CHANDRA DAS
118	WP(C)/13726/2021 6047/2021	M/S. NABADURGA CONSTRUCTION-MP	SURYA KANTA SANGANERIA
119	WP(C)/7423/2021 6048/2021	NARENDRA KUMAR GUPTA-MP	PRONOY MOHANTY
120	WP(C)/13194/2021 6049/2021	PARTHABI PADHIARY-MP	DAYANANDA MOHAPATRA
	WP(C)/13728/2021		

121	6050/2021 WP(C)/13730/2021	SHREEKANTA NAYAK-MP	PRATYUSHA NAIDU
122	6051/2021 WP(C)/13733/2021	ASHUTOSH PRASAD MOHANTY-MP	A.K.BOSE
123	6052/2021 WP(C)/13742/2021	ASHOK KUMAR SAHOO-MP	SUVENDU KU. RAY
124	6053/2021 WP(C)/13744/2021	DAMODAR ROUSTRAY-MP	SUVENDU KUMAR RAY
125	6054/2021 WP(C)/13754/2021	NARENDRA KUMAR GUPTA-MP	PRONROY MOHANTY
126	6055/2021 WP(C)/13755/2021	SANYASI BARIK-MP	PAMI RATH
127	6056/2021 WP(C)/13758/2021	BILASINI PALEI-MP	H.N.MOHAPATRA
128	6057/2021 WP(C)/13759/2021	DAYANIDHI JAL-MP	DEBABRAT DASH
129	6058/2021 WP(C)/13751/2021	UMAKANTA PANIGRAHI-MP	SMRUTI RANJAN PATI
130	6059/2021 WP(C)/13763/2021	KANHU CHARAN JENA-MP	LALITENDU BHUYAN
131	6060/2021 WP(C)/13771/2021	SANJAY KUMAR MAHANTA-MP	RABI NARAYAN PANDA
132	11/2021 CRP/7/2004	N.A.COMPANY LTD.-MP	
133	176/2021 FAO/461/2020	M/S.NATIONAL INSURANCE CO. LTD.-MP	
134	210/2021 CMP/401/2020	DEOKARAN BAGH@KHADIA-MP	
135	218/2021 CONTC/304/2021	SACHIDANANDA DAS-MP	BIDYADHAR PRADHAN
136	219/2021 CONTC/304/2021	SACHIDANANDA DAS-MP	
137	219/2021 CRLREV/377/2020	LIPUN BEHERA-MP	
138	222/2021 CONTC/1757/2021	JAGANNATH SAHOO-MP	
139	537/2021 ABLAPL/13914/2020	AMAL SHETH-MP	
140	539/2021 ABLAPL/16405/2020	BHAKTA SAHOO-MP	
141	540/2021 ABLAPL/3912/2021	MOTI MAJHI @ MATI MAJHI-MP	
142	541/2021 ABLAPL/1613/2021	KAMALU GOPAL-MP	
143	542/2021 ABLAPL/1643/2021	KHAGAPATI GOPAL-MP	
144	543/2021 ABLAPL/1644/2021	AJIT GOPAL-MP	
145	544/2021 ABLAPL/13110/2020	SHIBA PRASAD JENA-MP	
146	545/2021 ABLAPL/1772/2021	MADHAB SAHU-MP	
147	546/2021 ABLAPL/6057/2018	ARAKHITA PATTASANI-MP	
148	547/2021 ABLAPL/1548/2020	DEBENDRA DASH-MP	
149	548/2021 ABLAPL/1676/2021	DILLIP KUMAR PRADHAN-MP	
150	549/2021 ABLAPL/13705/2020	NALINI RANA-MP	
151	550/2021 ABLAPL/15031/2020	KURUPA @ KRUPASINDHU BEHERA-MP	
152	839/2021	PRADEEPTA RANJAN PATTANAYAK-MP	

153	WA/276/2021 6028/2021 WP(C)/10405/2021	NETRANANDA PRADHAN-MP
154	6029/2021 WP(C)/10401/2021	KHETRABASI PRADHAN-MP
155	6034/2021 WP(C)/11353/2021	MAMATA BEHERA-MP